

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/379(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	COBRE HOSPITALITY AND EDUCARE PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.

Appearances (via video conferencing/physically)

Mr. Rantu Kumar Das, PCS.] For the Petitioner

O R D E R

1. Ld. Authorized Representative for the petitioner present.
2. Pleadings are complete.
3. Post the matter for further consideration on **19.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)